

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAP REFOILS INDIA LIMITED

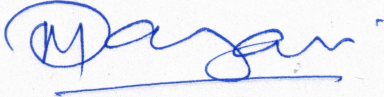
Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	MAP REFOILS INDIA LIMITED
2.	Date of incorporation of corporate debtor	09/01/2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, Gujarat.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15122GJ2015PLC081840
5.	Address of the registered office and principal office (if any) of corporate debtor	Budasan, Mahesana, Kadi, Gujarat, India, 382715
6.	Date of closure of Insolvency Resolution Process	25/01/2024
7.	Liquidation commencement date of corporate debtor	25/01/2024 (Certified Copy of the Order Received on 29-Jan-2024)
8.	Name and registration number of the insolvency professional acting as liquidator	MUKESH RAMJIBHAI DAYANI Reg. No.: IBBI/IPA-002/IP-N01138/2021-2022/13915
9.	Address and e-mail of the liquidator, as registered with the Board	302, Laxmi Enclave-1, Opp. Gajera School, Katargam, Surat – 395004 mukeshdayani.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	302, Laxmi Enclave-1, Opp. Gajera School, Katargam, Surat – 395004 liq.mapril@gmail.com
11.	Last date for submission of claims	24/02/2024

Notice is hereby given that the **Hon'ble National Company Law Tribunal Ahmedabad Bench** has ordered the commencement of liquidation of the **MAP REFOILS INDIA LIMITED** on 25/01/2024 (Certified copy of the Order Received on 29/01/2024) under section 33 of the Code.

The stakeholders of **MAP REFOILS INDIA LIMITED** are hereby called upon to submit their claims with proof on or before 24/02/2024, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



MUKESH RAMJIBHAI DAYANI

Liquidator of MAP REFOILS INDIA LIMITED

Reg. No.: IBBI/IPA-002/IP-N01138/2021-2022/13915

AFA Valid up to: 29-Nov-2024

Date: 29.01.2024

Place: Surat

